

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT) NO. 121 OF 2017

In the matter of:

Raaj Bardhan Jayaswal

...Appellant

Versus

Kunal Bardhan Jayaswal & Ors

....Respondents:

**Present: Mr. Anubhov Kumar and Mr. Anil Kumar Chand,
Advocates for the appellant.
Mr. Raghav Sabharwal, Advocate for Respondent No.1
Mr. Deepak Khatan, PCS.
Mr. Salim A Inamdar, Advocate and Mrs Nutan Jayaswar,
Advocates for Respondent No.2.**

Order

20.04.2017- After some arguments, learned counsel for the appellant sought for and granted permission to withdraw the appeal with the liberty to raise all the issues/ contentions before the National Company Law Tribunal.

The appeal stands disposed of as withdrawn with the aforesaid liberty.

(Justice S.J. Mukhopadhaya)
Chairperson

(Mr. Balvinder Singh)
Member (Technical)